

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

TA No.113/2013

New Delhi this the 18th day of January, 2016

**Hon'ble Shri A. K. Bhardwaj, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Mr. A. K. S. Rathore
S/o. Sh. O. P. Singh,
R/o. A-128, Sector-12, Jalvayuu Vihar,
Noida-201 301.

Presently working as Zonal General Manager,
National Small Industries Corp. Ltd.,
Okhla Industrial Estate,
Phase-III,
New Delhi-110 020.

....Petitioner

(By Advocate: Shri Rishi Sehgal for Mr. Amit Khamkha)

Versus

1. Union of India,
Through the Secretary,
Ministry of Small Scale Industries, Udyog Bhawan,
New Delhi.
2. Public Enterprises Selection Board,
Block No.14, C.G.O. Complex,
New Delhi
Through its Secretary,
3. National Small Industries Corp. Ltd.,
(A Govt. of India Enterprise)
NSIC Bhawan,
Okhla Industrial Estate,
Delhi
Through It's Chairman ...Respondents

(By Advocate: Mr. Sunil Ahuja)

O R D E R (O R A L)

A. K. Bhardwaj, Member (J)

The T.A is disposed of as withdrawn with liberty to the applicant to agitate the prayer for promotion to the post of Director (Planning & Marketing), National Small Industries Corporation Limited, if occasion arises in future.

(Dr. B. K. Sinha)
Member (A)

(A. K. Bhardwaj)
Member (J)

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